

F.No. 01(03)/Roster/CESTAT/2024-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi -110066

Dated: 08.08.2024

**ORDER NO. 101 of 2024**

Hon'ble President is pleased to partially modify the roster order no. 95 of 2024 CESTAT, New Delhi from 12.08.2024 to 14.08.2024 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 12.08.2024 to 14.08.2024	Mr. Somesh Arora, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise Division Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Ahmedabad/New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar